

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 07/59/17
CA. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017**

NAME OF THE COMPANY: M/s. Sonia Narang & Anr. V/s M/s. Ayur Herbals Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
-------------	-------------	--------------------	-----------------------	------------------

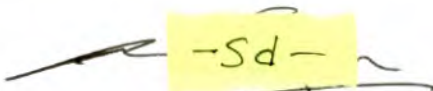
Present: For Petitioner (s): Mr. Amar Khera, Advocate
Mr. Ashok Bharti, Advocate

For Respondent (s): Mr. Prateek Kohli, Advocate

Order

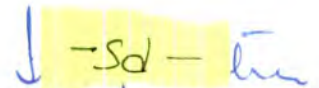
Respondents have put in appearance. They have prayed for some time to file their reply. Let the same be filed within one week of today. In the mean time, it is undertaken on behalf of the respondents that there shall be no further alienation / transfer of the disputed share of the deceased Dalbinder Singh till further orders.

To come up on 13th September 2017.


-Sd-

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


-Sd-

[INA MALHOTRA]
MEMBER [J]